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O.A.No.259/2009

ORDER DATED 18<sup>th</sup> MARCH, 2010

Coram:

Hon'ble Mr. C.R. Mohapatra, Member(A)

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Heard Mr. S.C. Sahoo, Ld. Counsel for the applicant.

2. Mr. Sahoo has filed a memo for withdrawal of the Original Application in which he claims that his grievance has already been mitigated by the Respondents. Hence His prayer for withdrawal of the Original Application is allowed.

3. Accordingly, this Original Application is dismissed as withdrawn.

  
ADMN. MEMBER

Free copy of  
the order dt. 18.3.10  
given to both  
counsel.  
fatra  
25/2/10  
SOJ  
25.3.10